

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1453
ANSWERED ON:05.03.2010
BAN ON TOBACCO PRODUCTS
Biju Shri P. K.,Sivasami Shri C.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether as per the Global Youth Survey-India, 2006, among the children in the age group of 13 to 15 years, around 14 per cent use tobacco products and more than 50 per cent purchase them in a store;
- (b) if so, the details thereof;
- (c) the measures taken by the Government to ensure the proper implementation of laws related to ban on sale of tobacco products in the public places particularly in the vicinity of educational institutions as per the provisions of COTPA, 2003; and
- (d) the number of offenders fined for the violation of these provisions till date?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI S. GANDHISELVAN)

- (a) Yes, Sir. As per the India Global Youth Tobacco Survey (GYTS), 2006 14.1% of students in the age group 13-15 years currently use any tobacco products and 51.7% of such current smokers usually get their cigarettes by purchasing them in a store.
- (b) (i) 4.2% of the students surveyed in the age group 13-15 years currently smoke cigarettes and 11.9% use tobacco products other than cigarettes.
(ii) 72.5% of the students who are current smokers, and bought cigarettes in a store were not refused purchase because of their age.
- (c) As per Section 6(b) of Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, supply and Distribution) Act, 2003, there is ban on sale of tobacco products within 100 yards of educational institutions. The revised rules were notified on 19.1.2010. Subsequently instructions have been sent to all states to take appropriate action for implementation of these rules.
- (d) States are responsible for implementation of provisions under COTPA, 2003.